

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.644 of 2020**

**IN THE MATTER OF:**

**NRC Employees Union**

**...Appellant**

**Versus**

**Vikas Prakash Gupta  
Resolution Professional & Ors.**

**...Respondents**

**For Appellants: Shri Jawahar Raja, Shri Archit Krishna and Shri  
Prakash Bankeshwar, Advocates**

**For Respondents: Shri Vikram Nankani, Sr. Advocate with Shri  
Himanshu Satija and Ms. Ashna Agarwal,  
Advocates (R-4)  
Shri Vikram Hegde, Ms. Pratibhanu Kharola and  
Shri Shantanu Lakhotia, Advocates (R-1)  
Shri Nishit Agrawal (for impleadment)**

**With**

**Company Appeal (AT) (Ins) No.662 of 2020**

**IN THE MATTER OF:**

**All India Industrial and General Workers Union  
& Anr.**

**...Appellants**

**Versus**

**Vikas Gupta  
Resolution Professional & Anr.**

**...Respondents**

**For Appellants: Ms. Ronita Bhattacharya, Shri Jawahar Raja, Shri  
Archit Krishna and Shri Prakash Bankeshwar,  
Advocates**

**For Respondents: Shri Sajan Poovayya, Sr. Advocate with Shri  
Vikram Hegde, Shyam Kapadia, Ms. Pratibhanu  
Kharola and Shri Shantanu Lakhotia, Advocates  
(R-1)  
Shri Himanshu Satija and Ms. Ashna Agarwal,  
Advocates (R-2)  
Shri Nishit Agrawal (for impleadment)**

**ORDER**  
**(Virtual Mode)**

**22.02.2021** It is stated that pleadings in Company Appeal (AT) (Ins) No.644 of 2020 are complete. In Company Appeal (AT) (Ins) No.662 of 2020, Counsel for Appellant states that she has filed Rejoinder in electronic mode but hard copy is to be filed. She may file the same within a week.

The parties, unless they have already filed, should file brief written submissions not more than three pages within two weeks. Copies of Judgements on which parties want to rely may also be filed.

List both these Appeals 'for admission (after Notice) hearing' on 25<sup>th</sup> March, 2021.

On the next date, Company Appeal (AT) (Ins) No.48 of 2021 also is to be taken up along with these two Appeals, at the stage at which, it is.

Interim Orders to continue.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Dr. Alok Srivastava]  
Member (Technical)

*rs/md*